

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-470(ND)/2017

**PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
18.02.2019**

**NAME OF THE COMPANY: Sh. Amit Kumar Malik V/s. M/s. Kindle
Developers Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE


Present for the Petitioner: Mr. Abhishek Pratap, Advocate for RP

Present for the Respondent: Mr. Abhay Kaushik and Mr. Rishi Kapoor,
Advocates

ORDER

Ld. Counsel appearing for the Ex-Director submits that all the financial statements and audited balance sheet for the year ending 31st March, 2017 has been provided to the RP. A copy of the same has also been annexed with the reply.

To come up on 27th February, 2019.


**(Ina Malhotra)
Member (J)**